

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH  
KOLKATA



OA. 350/807/2019

Date of order: 25.06.2019

Present :Hon'ble Ms. Bidisha Banerjee, Judicial Member  
Hon'ble Dr. Nandita Chatterjee, Administrative Member

Tarasankar Bhattacharjee, son of late D. Bhattacharjee, by faith- Hindu, working as General Duty Assistant, under Director, National Institute of Homoeopathy, Salt Lake City, Kolkata- 700 106, and residing at 15/2, Beneatola Lane, Kolkata- 700 009.

.....Applicant.

-versus-

1. Union of India, through the Secretary, Ministry of Ayush, Ayush Bhavan, B-Block, GPO Complex, INA, New Delhi, Pin code no. 110 001.
2. Government Body of National Institute of Homoeopathy, Ministry of Ayush, Ayush Bhavan, B-Block, GPO Complex, INA, New Delhi, Pin- 110 001.
3. The Joint Secretary, (N. I. Desk), Ministry of Ayush, Ayush Bhavan, B-Block, GPO Complex, INA, New Delhi, Pin- 110 001.
4. The Director, National Institute of Homoeopathy, office at National Institute of Homoeopathy, Block- 9E, Sector- III, Salt Lake, Kolkata- 700106.
5. The Administrative Officer/D.D.O. (Drawing and Distribution Officer), National Institute of Homoeopathy, Salt Lake, Office at national Institute of Homoeopathy, Block-9E, Sector-III, Salt Lake, Kolkata- 700106.

.....Respondents

For the Applicant : Mr. N. Roy, Counsel

For the Respondents : Mr. R. Halder, Counsel  
Mr. A. Chakraborty, Counsel

ORDER (Oral)

Per Ms. Bidisha Banerjee, JM:

Both the counsels agreed that the matter can be disposed of with a direction upon the respondent authorities to deduct on monthly basis an amount of not more than 10,000/- per month for the purpose of realisation of existing balance loan which has to be repaid by the applicant.

2. Respondents shall work out the figure in accordance with law.
3. Accordingly, OA is disposed of. No costs.

(Dr. Nandita Chatterjee)  
Member (A)

(Bidisha Banerjee)  
Member (J)

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